

(2024) 02 MAN CK 0026
Manipur High Court (Imphal)
Case No: Writ Petition (C) No. 79 Of 2020

Rimanang Kahmei

APPELLANT

Vs

State Of Manipur & Ors.

RESPONDENT

Date of Decision: Feb. 12, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Md. Sahudur Rahman, S. Nepolean

Judgement